## CENTRAL ADMINISTRATIVE TRIBUNAL Principal Bench

C.P. No. 52 of 1999 in O.A. No. 1749 of 1997



New Delhi, dated this the 11th April, 2000

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A) HON'BLE MR. KULDIP SINGH, MEMBER (J)

Shri V.P. Pachauri

.. Petitioner

(By Advocate: Shri K.K. Patel)

## Versus

- 1. Shri B.D. Gupta,
   General Manager,
   Western Railway,
   Church Gate, Mumbai.
- 2. Shri L.R. Thapar,
  Divl. Railway Manager,
  Kota Division,
  Kota, Rajasthan.
- 3. The Sr. D.E.E./President,
  Housing Committee,
  Western Railway Loco Shed Electrical,
  Tughlakabad, New Delhi. .. Respondents

(By Advocate: Shr P.S. Mahendru)

## ORDER (Oral)

## Mr. S.R. Adige, VC (A)

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Heard both sides.

2. Respondents' counsel Shri Mahendru informs us that applicant who is at Sl. No. 17 in the Seniority List of Railway Employees, is to be considered for allotment of a quarter from amongst the 25 quarters in Tuklakabad which are presently

under construction and the completion of which is likely to take another two to three months. In this connection Shri Mahendru invites our attention to the affidavit dated 14.2.2000 filed by Chairman, Housing Committee to the above effect.

In the light of the above this C.P. is disposed of, calling upon Respondents not to dispossess applicant from the present Railway accommodation in his occupation, till he is considered allotment of a quarter of the aforementioned 25 quarters under construction.

Member (J)

/GK/

Vice Chairman (A)